


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

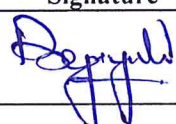
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

| | |
|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(CAA) No. 140/230/HDB/2017 |
| NAME OF THE COMPANY | MN Bio Technology Private Limited |
| NAME OF THE PETITIONER(S) | MN Science & Technology Park Pvt. Ltd & |
| NAME OF THE RESPONDENT(S) | MN Bio Technology Private Limited |
| UNDER SECTION | 230 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|----------------------------------|-------------|---------------------------------|---|
| V.B.Raju for V S Raju Petitioner | Advocate | Vbraju1@gmail.com 9849120947 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------------------|---|
| JOSYULA BHASKARA RAO | CGSC | jasyulaard@gmail.com 9849067553 |  |
| | | | |

ORDER

Heard Sri V.B.Raju Ld. Counsel for Petitioner and Sri.Josyula Bhaskara Rao, ~~Heard~~ CGSC, Industries & Commerce Department/ Government of Telangana, has addressed a letter dated 11.01.2018 .The department wants 2 month time to examine the matter.

Post the case on 16th March 2018 for final hearing.


Member (T)


Member (J)